

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

19. C.P.(IB)-1060(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.11.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar

**v/s.**

Hindustan Antibiotics Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At request, list this matter on 17.12.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

NP

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)